

**Open Court**

**Central Administrative Tribunal, Allahabad Bench  
Circuit Bench at Nainital**

**Original Application No.331/00208/2014**

**This the 28th day of August, 2018**

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)**

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sanjay Kumar son of Sri Ganga Prasad aged about 46 years,  
Director, East UPGDC, Survey of India, Lucknow (U.P.).

Applicant

By Advocate: Sri Ram Prasad proxy for Sri Ashish Srivastava

Versus

1. Union of India through Secretary, Department of Science and Technology, Technology Bhawan, New Mahrauli Road, New Delhi.

2. The Surveyor General of India, Survey of India, Dehradun.

3. The Additional Surveyor General, Northern Zone, Chandigarh.

Respondents

By Advocate: Sri P.K. Rai

**ORDER**

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

Counsel for applicant wants to withdraw this O.A.

Accordingly, O.A. is dismissed as withdrawn. File be consigned.

No order as to costs.

**(MOHD. JAMSHED)  
MEMBER (A)**

**(JUSTICE BHARAT BHUSHAN)  
MEMBER (J)**

**HLS/-**